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Date: 24/11/2025

(1914) 04 CAL CK 0031

Calcutta High Court

Case No: None

Bisnab Charan De and Another

APPELLANT

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Sarat Chandra Kar and Others

RESPONDENT

Date of Decision: April 22, 1914

Citation: 38 Ind. Cas. 487

Hon'ble Judges: D. Chatterjee, J; Chapman, J

Bench: Division Bench

Judgement

1. The entire ground in this case is covered by the authority of Jarip Khan v. Durfa Bewa 15 Ind. Cas. 476: 16 C.L.J. 14: 17 C.W.N. 59. The appeal is dismissed with costs.